



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

IT IS FOR INFORMATION OF ALL CONCERNED THAT:

1. FIXED AND URGENT MATTERS RELATING TO **SPECIAL DIVISION BENCH** WILL BE TAKEN UP BY **DIVISION BENCH-II** w.e.f. 20-09-2021 to 24-09-2021.
2. SINGLE BENCH OF **HON'BLE MR. JUSTICE SUMAN SHYAM** WILL TAKE UP **CRIMINAL REVISION** AND **CRIMINAL PETITION** MATTERS ON 23RD AND 24TH OF SEPTEMBER, 2021.
3. SINGLE BENCH OF **HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI** WILL ALSO TAKE UP **CIVIL BENCH-IV** MATTERS ALONG WITH **CIVIL BENCH-III** MATTERS w.e.f. 20-09-2021 to 24-09-2021.
4. SINGLE BENCH OF **HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA** WILL TAKE UP **CIVIL BENCH-I** MATTERS INCLUDING FRESH FILING **M.F.A.** MATTERS w.e.f. 20-09-2021 to 24-09-2021.

BY ORDER

Dated Guwahati, the 20th September, 2021